House."

- 3. In the present case, notices of motions for the election of the Speaker can be given before 12 noon on Tuesday, the 25<sup>th</sup> June, 2024.
- 4. For the convenience of members, printed forms for giving notices of motions for election of Speaker are available in the Parliamentary Notice Office.

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## No. 14 Table Office (B)

## **Oath or Affirmation**

Members will make and subscribe the oath or affirmation as required by Article 99 of the Constitution on Monday, the 24<sup>th</sup> June, 2024 from 11 A.M. onwards in the House. A member who is unable to make and subscribe the oath or affirmation on that day may do so on any subsequent sitting of Lok Sabha at 11 A.M. after giving advance intimation to the Secretary General by 10 A.M. on that day.

2. The following procedure has been laid down for making and subscribing the oath or affirmation:-

'On the name of a member being called by the Secretary-General, the member will proceed from the place she/he is occupying to the far end of the Table of the House opposite to the dais, where a copy of the form for oath or affirmation, as the case may be, will be handed over to the member on production of the original certificate of the election already checked by an officer of the House. The member will face the Chair while making the oath or affirmation and then sign the Roll of Members which will be placed on the Table of the House. Thereafter, the member will go up and wish the Chair, who will then give the member permission to take seat in the House. Thereafter, the member will take seat in the House.'

3. Accordingly, members are requested to bring with them and show at the Table the original certificate of Election granted to them by the Returning Officer.

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